

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2080
ANSWERED ON:02.12.2009
ALLOCATION OF INDUS WATER
Pathak Shri Harin;Veljibhai Jat Poonamben

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Gujarat for allocation of water of Indus Water Basin to the Kutch region of the State;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard and the reaction of the Water Sharing States thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

(a) to (c) In his letter dated 07.02.08 addressed to the Hon'ble Union Minister of Water Resources, Hon'ble Minister of Water Supply, Water Resources, Urban Development and Urban Housing, Government of Gujarat had referred to earlier letters dated 23.03.04 and 01.08.05 from the State Government requesting for appropriate action by Central Government for allocation of Indus water (i.e. Ravi-Beas-Sutlej water).

The then Hon'ble Union Minister of Water Resources in his reply dated 18.03.08 indicated the prevalent water issues amongst the present beneficiary States of Eastern Rivers, some of which are before the Hon'ble Supreme Court including a Presidential Reference on the Punjab Termination of Agreement Act, 2004 enacted by Punjab Vidhan Sabha. It was further stated that under the circumstances, till the existing issues get resolved and the present beneficiary States are in a position to spare some water, it might not be appropriate to open any issue for reallocation of water.